GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION No.5143 TO BE ANSWERED ON 05.04.2017

HAJ QUOTA

5143. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether some States including Gujarat have demanded to increase Haj quota for their States and if so, the details thereof; and
- (b) the steps taken by the Government to accommodate the demands of these States so that more pilgrims could be sent for Haj pilgrimage?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a) Yes Madam. Requests have been received for increase in Haj quota from various States including Gujarat and Union Territories (UTs). For Haj 2017, the Haj quota of Gujarat has been increased from 7044 seats to 10,877 seats, Uttar Pradesh from 21828 seats to 29017 seats, Jammu & Kashmir from 6359 seats to 7960 seats, Kerala from 9943 seats to 11197 seats, Karnataka from 4477 seats to 5951 seats, Maharashtra from 7357 seats to 9780 seats, Rajasthan from 3525 seats 4686 seats, Telangana from 2532 seats to 3367 seats, West Bengal from 8905 seats to 9940 seats, etc.. The States/ UT wise distribution of quota for Haj 2016 and 2017 is at Annexure.
- (b) As per the Annual Bilateral Agreement signed between India and Kingdom of Saudi Arabia for Haj 2017, a quota of 1,70,025 pilgrims {1,25,025 seats for Haj Committee of India (HCol) and 45,000 seats for Private Tour Operators(PTOs)} has been allocated as against the quota of 1,36,020 pilgrims (1,00,020 seats for HCol and 36,000 seats for PTOs) during previous year. The HCol distributes seats among the States/UTs in proportion to their Muslim population as per 2011 Census. If the number of Haj Applicants is less than the quota allotted to the State/UT concerned, such excess quota stands surrendered and is redistributed among the States/UTs having applicants in excess of their allocated quota.

ANNEXURE REFERRED IN PART (b) OF LOK SABHA UNSTARRED QUESTION NO.5143 FOR 05.04.2017 RAISED BY SHRI RAJESHBHAI CHUDASAMA REGARDING HAJ QUOTA

Sr.No	Name of States/Union Territory	Haj 2016	Haj 2017
1	Andaman & Nicobar (UT)	48	52
2	Andhra Pradesh	2052	2728
3	Assam *	4476	4279
4	Bihar	7025	6963
5	Chandigarh (UT)	73	82
6	Chattisgarh	292	388
7	Dadra nagar Haveli (UT)	15	21
8	Daman & Diu (UT)	28	27
9	Delhi (NCT)	1224	1628
10	Goa	179	196
11	Gujarat	7044	10877
12	Himachal Pradesh	93	129
13	Haryana	1011	1343
14	Jammu & Kashmir	6359	7960
15	Jharkhand	2719	3306
16	Karnataka	4477	5951
17	Kerala	9943	11197
18	Lakshadeep (UT)	285	298
19	Madhya Pradesh	2708	3599
20	Maharashtra	7357	9780
21	Manipur	352	388
22	Odisha	517	688
23	Puducherry (UT)	111	123
24	Punjab	303	303
25	Rajasthan	3525	4686
26	Tamil Nadu	2399	3189
27	Tripura	93	134
28	Uttar Pradesh	21828	29017
29	Uttrakhand	847	1061
30	West Bengal	8905	9940
31	Telangana	2532	3367
	Total	98820	123700
	Seats reserved for		
(i)	Central Government	300	300
(ii)	HCol	200	200
(iii)	Mehram	200	200
(iv)	Khadim ul Hujjaj	500	625
	Grand Total	100020	125025

State/UT wise number of seats allocated for Haj 2016 and Haj 2017

*Assam includes Muslim population of Arunachal Pradesh, Meghalaya, Mizoram, Nagaland and Sikkim.